

पर, कई जिलों में इस प्रकार की हत्याएं हुई हैं। यह नियंत्रित नहीं हो पा रहा है। इस पर कैसे नियंत्रण किया जाए, इसकी चिंता करने की आवश्यकता है। इसके लिए केन्द्र सरकार, स्वयं राज्य सरकार से सहयोग करके उसको व्यवस्थित करने का प्रयत्न करे, कानून-व्यवस्था स्थापित करने का प्रयत्न करे, इसके बारे में चिंता करने की आवश्यकता है। कानपुर के लोगों सहित, उत्तर प्रदेश के लोगों के मन से यह डर निकालने के लिए उत्तर प्रदेश सरकार के द्वारा भी समुचित कार्यवाही करने की आवश्यकता है।

श्रीमती वृन्दा कारत (पश्चिमी बंगाल): मैं अपने को इस विषय से सम्बद्ध करती हूँ।

श्री रवि शंकर प्रसाद (बिहार): मैं अपने को इस विषय से सम्बद्ध करता हूँ।

प्रो. राम गोपाल यादव (उत्तर प्रदेश): मैं अपने को इस विषय से सम्बद्ध करता हूँ।

MR. DEPUTY CHAIRMAN: All the hon. Members have associated themselves with it.

डा. (श्रीमती) नजमा ए. हेपतुल्ला (राजस्थान): उपसभापति जी, organs की भी तस्करी हो रही है।

श्री उपसभापति: Organs का कल तो डिस्कस हुआ है।

डा. (श्रीमती) नजमा ए. हेपतुल्ला: उपसभापति जी, सब agree कर रहे हैं कि organs की तस्करी होती है, बच्चों के organs निकाल लेते हैं, किडनी निकाल लेते हैं, आंखें निकाल लेते हैं, इसके ऊपर सबको ध्यान देना चाहिए।

Forthcoming Free Trade Agreement with ASEAN Countries

SHRIMATI BRINDA KARAT (West Bengal): Sir, I want to draw the attention of the House to a very serious development which is going to affect the livelihood of lakhs of our farmers and our fishermen.

There are reports in the paper today that the Cabinet is slated to discuss and to approve of a Free Trade Agreement with ASEAN countries. This will mean that approximately 4000 goods, including palm oil, pepper, tea, coffee, rubber, cashew and marine products, will see the elimination of all customs tariffs.

Sir, with the experience of the conditions we accepted when we joined the WTO of removal of quantitative restrictions, we have seen its impact on our own agriculture once we accepted all those conditions.

Today, in the State of Kerala where we are already seeing a huge crisis for many of the producers of these products, and in other parts of the country also, signing of this agreement with ASEAN countries is going to be devastating for lakhs of our farmers who are already facing acute distress because of the agrarian crisis in this country.

In this House, we had the occasion to discuss what was reported as 'a surrender' to those countries which have been insisting on the conditions to start the Doha round of negotiations in the WTO. We had occasions in this House also to protest against it and to ask the Government to come clean on it.

Sir, we have drought in this country and, in some areas, there are floods. We are already deeply concerned about the state of the entire farming community. In such a situation, if the Government goes ahead and signs this agreement and imposes these conditions on our country, it is going to be disastrous.

Secondly, Sir, at a time of global recession, our friends, the UPA Mark-II, who are ruling this country today, find inspiration from one country. Their President himself is talking about Buffalo and Bangalore. ...*(Interruptions)*... That is outsourcing. They are already talking about that. They themselves are looking at ways, and every country in the world is looking at ways, to protect the livelihood of their own people. *(Time-bell rings)* That is what I said, including America. And in such a situation for us to go ahead, it is going to be disastrous. ...*(Interruptions)*...

I demand from the Government that please come to the House, discuss this agreement that you want to reach in the House and let Parliament be taken into confidence. Only then, a final decision be taken. Thank you, Sir.

SHRI RAVI SHANKAR PRASAD (Bihar): Sir, I associate myself with what the hon. Member has said.

SHRI S.S. AHLUWALIA (Jharkhand): Sir, I also associate myself with what the hon. Member has said.

श्री प्रकाश जावडेकर (महाराष्ट्र): सर, मैं इस विषय से अपने आप को एसोसिएट करता हूँ।

श्री शिवानन्द तिवारी (बिहार): महोदय, मैं भी स्वयं को इस विषय से सम्बद्ध करता हूँ।

DR. (SHRIMATI) NAJMA A. HEPTULLA (Rajasthan): Sir, I also associate myself with what the hon. Member has said.

MR. DEPUTY CHAIRMAN: We all associate ourselves.

DISCUSSION ON THE WORKING OF MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT

MR. DEPUTY CHAIRMAN: Now, the discussion on the working of the Ministry of Social Justice and Empowerment has concluded and the hon. Minister for Social Justice and Empowerment to reply.

THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI MUKUL WASNIK): Sir, I am extremely happy that the House yesterday could find time to discuss the working of the Ministry of Social Justice and Empowerment. Yesterday, for more than four hours, there were deliberations and 24 hon. Members could participate in this discussion. I can say at this point of time that the discussion was very informative, it went into different aspects concerning the Ministry and, I think, that in the days to come, the suggestions, the various points which were raised during the discussion shall guide me in improving further the functioning of the Ministry which, I believe, is entrusted with the task of working for the cause of those sections of the society which are deprived, disadvantaged and vulnerable. The mandate of this Ministry is the educational, economic and social empowerment of the Scheduled Castes and Other Backward Classes. This Ministry also has the mandate to deal with issues concerning persons with disabilities, the senior citizens as well as to deal with concerns arising out of drug abuse.